

LOK SABHA
UNSTARRED QUESTION NO.3725
TO BE ANSWERED ON 08.12.2016

A-TUFS

3725. SHRIMATI V. SATHYA BAMA:

Will the Minister of TEXTILES वस्त्र मंत्री
be pleased to state:

- (a) the salient feature of the amended Technology Upgradation Fund Scheme and the budget provision for the next seven years;
- (b) whether it is expected to attract an investment of Rs. 1 lakh crore and generate jobs for 30 lakh persons, in the textile sector and if so, the details thereof;
- (c) whether the Government has rolled out Integrated Processing Development Scheme (IPDA) to provide up to 50 per cent assistance for common effluent treatment plants with zero liquid discharge system; and
- (d) if so, the details thereof and the funds released under IPDS so far?

उत्तर

ANSWER

वस्त्र मंत्री (श्रीमती स्मृति जूबिन इरानी)

**MINISTER OF TEXTILES
(SMT. SMRITI ZUBIN IRANI)**

(a) & (b): Amended Technology Upgradation Fund Scheme (A-TUFS) aims to promote technology upgradation of the textiles industry with one time capital subsidy for eligible benchmarked machinery for a period of seven years from 2015-16 to 2021-22. The Scheme has become effective w.e.f 13.01.2016. A budget allocation of Rs. 17,822 crore has been approved for seven years to meet the committed liabilities of Rs. 12,671 crore and Rs. 5151 crore for new cases under ATUFS. The rates and ceiling of subsidy for different segments under ATUFS are indicated below:-

Sl. No.	Segment	Rate of Capital Investment Subsidy (CIS)	CIS per individual entity
1.	Garmenting, Technical Textiles	15% on eligible machines	Rs. 30 crore*
2.	Weaving for brand new Shuttle-less Looms (including weaving preparatory and knitting), Processing, Jute, Silk and Handloom.	10% on eligible machines	Rs. 20 crore*
3(a)	Composite Unit /Multiple Segments - If the eligible capital investment in respect of Garmenting and Technical Textiles category is more than 50% of the eligible project cost.	15% on eligible machines	Rs. 30 crore*
3(b)	Composite Unit/ Multiple Segments - If the eligible capital investment in respect of Garmenting and Technical Textiles category is less than 50%,	10% on eligible machines	Rs. 20 crore*

*In case the applicant had availed subsidy earlier under RRTUFS, he will be eligible for only the balance amount within the overall ceiling fixed for an individual entity. The maximum subsidy for overall investment by an individual entity under ATUFS will be restricted as indicated above for respective segments.

It is expected that ATUFS will attract an investment of Rs. 1 lakh crore and generate employment of 30.51 lakhs.

(c) & (d): Yes, Madam. The Ministry of Textiles is implementing Integrated Processing Development Scheme (IPDS) to enable the textile processing sector in meeting environmental standards through appropriate technology including marine, riverine and Zero Liquid Discharge (ZLD). The Government of India provides financial assistance up to 50 % of project cost for Common Effluent Treatment Plants (CETPs) subject to a ceiling of Rs. 75.00 Crore. Ministry has approved 4 projects in Rajasthan and 2 projects in Tamilnadu. Details of funds released to the said projects so far are as given below:-

Projects under Integrated Processing Development Scheme		
Sr. No.	Name of the Project	GoI grant released so far (Rs. in Crores)
1.	Jasol Water Pollution Control Treatment & Reverse Osmosis Private Limited	1.68
2.	Sanganer Enviro Project Development	10.00
3.	Pali Common Effluent Treatment Plant	7.50
4.	Balotra Water Pollution Control Treatment & Reverse Osmosis Private Limited	8.63
5.	Southern Districts Textile Processing Cluster (P) Limited	0
6.	Kadayampatti Common Effluent Treatment Plant (Bhavani) Pvt. Ltd.	0
Total		27.81
